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MCRC-45262-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 1<sup>st</sup> OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 45262 of 2025

*RAVINDRA SINGH GURJAR*

*Versus*

*THE STATE OF MADHYA PRADESH*

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Appearance:

Shri Madhukar Kulshrestha - Advocate for the applicant.

Shri Samar Ghuraiya GA for the respondents/State.

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ORDER

Counsel for the applicant after arguing for some time prays for withdrawal.

The application is dismissed as withdrawn with liberty to repeat after presentation of *chalan* or surrender of all the accused persons, whichever is earlier.

(VIVEK JAIN)  
JUDGE

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